

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA No. 1544/2024

In

CP (IB) No. 136/Chd/Pb/2017

(Admitted)

IN THE MATTER OF:

UCO Bank

...Petitioner/ Financial Creditor

Vs.

Oswal Spinning and Weaving Mills Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, IBC 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.08.2024.

-sd-
Court Officer

July 22, 2024
SM